

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Criminal) No(s).124/2022

BIKRAM SINGH MAJITHIA

Petitioner(s)

VERSUS

THE STATE OF PUNJAB & ORS.

Respondent(s)

(FOR ADMISSION and IA No.45944/2022-EX-PARTE AD-INTERIM RELIEF and IA No.45946/2022-EXEMPTION FROM FILING O.T. and IA No.45943/2022-PERMISSION TO FILE LENGTHY LIST OF DATES)

Date : 04-04-2022 This petition was called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD

HON'BLE MR. JUSTICE SURYA KANT

For Petitioner(s) Mr. Kapil Sibal, Sr. Adv.
Mr. R.S. Cheema, Sr. Adv.
Mr. R.K. Handoo, Adv.
Mr. Yoginder Handoo, AOR
Mr. D.S. Sobti, Adv.
Mr. Adit Pujari, Adv.
Mr. Ashwin Kataria, Adv.
Ms. Tarannum Cheema, Adv.
Mr. Arshdeep Singh Cheema, Adv.
Mr. Aditya Chaudhary, Adv.

For Respondent(s) Mr. V. Giri, Sr. Adv.
Mr. Anmol Rattan Sidhu, Adv. Gen
Mr. R. Rathore, Adv.
Mr. Gaurav Garg, Adv.
Mr. Pratham Sethi, Adv.
Mrs. Jaspreet Gogia, AOR

UPON hearing the counsel the Court made the following
O R D E R

List the petition on 11 April 2022.

(SANJAY KUMAR-I)
AR-CUM-PS

(SAROJ KUMARI GAUR)
COURT MASTER